

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.169 - CP 105 of 2018

**Proceedings under Section 241, 242**

**IN THE MATTER OF:**

Jiwanlalgopalji Makadia (Patel) & Ors  
V/s  
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicants

.....Respondents

**Order delivered on: 17/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Akshay Jain for PCS Kunjal Dalal  
For the Respondent :

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 12.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

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